DR. KANIMOZHI NVN SOMU (Tamil Nadu): Sir, I also associate myself with the matter raised by the hon. Member.

MR. DEPUTY CHAIRMAN: Now, Shri G.V.L. Narasimha Rao - Concern over attempts to ridicule *Sanatana Dharma*.

Attempts to ridicule Sanatana Dharma

SHRI G.V.L. NARASIMHA RAO (Uttar Pradesh): Sir, a Minister in the State Government of Tamil Nadu indulged in hate speech against *Sanatana Dharma* and Hindu religion. I quote what he said: "*Sanatana Dharma* is like malaria and dengue; so, it must be eradicated and not opposed." ...(Interruptions)... These are statements by a Minister in a State Government! ...(Interruptions)... And, another Minister in the same State Government, the Higher Education Minister, said, "The purpose of formation of I.N.D.I. Alliance is for the eradication of *Sanatana Dharma*." This is the agenda. ...(Interruptions)...

SHRI P. WILSON (Tamil Nadu): Sir, the matter is sub judice. (Interruptions)...

SHRI G.V.L. NARASIMHA RAO: Is this the kind of anti-India agenda that they want to pursue? .. (Interruptions)...

SHRI M. SHANMUGAM (Tamil Nadu): Sir,.... .. (Interruptions)...

MR. DEPUTY CHAIRMAN: Please, please. Let him speak. ... (Interruptions)...

SHRI G.V.L. NARASIMHA RAO: Sir, another Minister in Karnataka Government who happens to be the son of Congress President and who is also the Leader of the Opposition in Rajya Sabha, has supported those comments. ..(Interruptions)... This is the agenda of I.N.D.I. Alliance. Sir, this constitutes hate speech. ..(Interruptions)... The hon. Supreme Court in its directions clearly stated that offences under 295A, under 505, 153A, 153B, all constitute hate speech. ..(Interruptions)...

SHRI TIRUCHI SIVA (Tamil Nadu): Sir, I have a point of order. .. (Interruptions)...

SHRI G.V.L. NARASIMHA RAO: Sir, deliberate and a mala fide act intended to outrage religious sentiments — this is what it was intended for. ... (Interruptions)... There was also an attempt to create public mischief. Therefore, I call upon the Government of Tamil Nadu, to register, on its own, an FIR against the same Ministers who spoke against Sanatana Dharma and also dismiss these Ministers from the State Government because what they have publicly stated is a violation of the oath they ...(Interruptions).. The Constitution allows every have taken under the Constitution. religion, every member, every sect to practice its faith and to even propagate it. And, here, you have Ministers in the State Governments who are campaigning against Sanatana Dharma calling for its eradication! Therefore, Sir, I appeal that cases should be booked against these concerned Ministers and they must be dismissed without any further delay. .. (Interruptions)... This is nothing but an act to destroy the fabric of religion in India. This is to destroy the social fabric. ... (Interruptions)... If this is an agenda for any political party, that will be dangerous to India. Therefore, I demand an apology from the (*Time-bell rings*)

SHRI PABITRA MARGHERITA (Assam): Sir, I associate myself with the matter raised by the hon. Member.

DR. KALPANA SAINI (Uttarakhand): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI SUBHAS CHANDRA BOSE PILLI (Andhra Pradesh): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI DEEPAK PRAKASH (Jharkhand): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI VIVEK THAKUR (Bihar): Sir, I also associate myself with the matter raised by the hon. Member.

LT. GEN. (DR.) D. P. VATS (RETD.) (Haryana): Sir, I also associate myself with the matter raised by the hon. Member.

DR. ANIL SUKHDEORAO BONDE (Maharashtra): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI MAHARAJA SANAJAOBA LEISHEMBA (Manipur): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI IRANNA KADADI (Karnataka): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI ABIR RANJAN BISWAS (West Bengal): Sir, I too associate myself with the matter raised by the hon. Member.

सुश्री इंदु बाला गोस्वामी (हिमाचल प्रदेश) : महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को संबद्ध करती हूं।

डा. सुमेर सिंह सोलंकी (मध्य प्रदेश) : महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को संबद्ध करता हूं।

श्री नरेश बंसल (उत्तराखंड) : महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को संबद्ध करता हूं।

श्री अजय प्रताप सिंह (मध्य प्रदेश) : महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को संबद्ध करता हूं।

श्री कैलाश सोनी (मध्य प्रदेश) : महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को संबद्ध करता हूं।

डा. अनिल जैन (उत्तर प्रदेश) : महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को संबद्ध करता हूं।

श्रीमती सुमित्रा बाल्मीक (मध्य प्रदेश) : महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को संबद्ध करती हूं।

श्री विजय पाल सिंह तोमर (उत्तर प्रदेश) : महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को संबद्ध करता हूं।

श्री रामचंद्र जांगड़ा (हरियाणा) : महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को संबद्ध करता हूं। डा. सिकंदर कुमार (हिमाचल प्रदेश): महोदय, मैं भी नमाननीय सदस्य द्वारा उठाए गए विषय से स्वयं को संबद्ध करता हूं।

सुश्री कविता पाटीदार (मध्य प्रदेश) : महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को संबद्ध करती हूं।

श्रीमती दर्शना सिंह (उत्तर प्रदेश) : महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को संबद्ध करती हूं।

श्रीमती गीता उर्फ चंद्रप्रभा (उत्तर प्रदेश) : महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को संबद्ध करती हूं।

श्री बाबू राम निषाद (उत्तर प्रदेश) : महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को संबद्ध करता हूं।

श्रीमती सीमा द्विवेदी (उत्तर प्रदेश): महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को संबद्ध करती हूं।

MR. DEPUTY CHAIRMAN: Not going on record now. Your time is over. Please. Now, Shri Binoy Viswam. ..(Interruptions)...

SHRI K.R.N. RAJESHKUMAR (Tamil Nadu): Sir, he is giving totally false information in the House. .. (Interruptions)...

MR. DEPUTY CHAIRMAN: Hon. Binoy Viswam. Your subject is, 'Demand to provide decent wages along with meaningful engagement terms to Government-sponsored scheme workers.'

SHRI K.R.N. RAJESHKUMAR: The hon. Member is giving totally false information in the House.

SHRI BINOY VISWAM (Kerala): Sir, let the House be in order? Please bring the House in order, Sir.

MR. DEPUTY CHAIRMAN: You may start speaking, it will be in order.

SHRI BINOY VISWAM: Let the House be in order.

MR. DEPUTY CHAIRMAN: Please speak.

SHRI TIRUCHI SIVA: Sir, we seek your protection. ... (Interruptions)...

MR. DEPUTY CHAIRMAN: There is no discussion. Tiruchi Sivaji, please take your seat. All the Members, who are standing, please take your seats. You may please speak, Binoy Viswamji.

SHRI BINOY VISWAM: Sir, I will speak when the House is in order.

MR. DEPUTY CHAIRMAN: Binoy Viswamji, please speak.

SHRI BINOY VISWAM: Yes, Sir. Thank you, Sir.

SHRI P. WILSON: Sir, kindly expunge that.

SHRI BINOY VISWAM: Sir, my time begins now. I stand before you... (Interruptions)... Sir, please start my clock now.

MR. DEPUTY CHAIRMAN: It has already begun. The time has already begun.

SHRI BINOY VISWAM: Sir, I have begun just now.

MR. DEPUTY CHAIRMAN: Please speak.

Demand to provide decent wages along with meaningful engagement terms to all Government sponsored scheme workers

SHRI BINOY VISWAM (Kerala): Sir, I stand before you to bring to your notice the plight of workers of Government-sponsored schemes in the country. Their number is in lakhs. They are ASHA workers, Aanganwadi workers and mid-day meal workers.

Sir, this Government and this House have the duty to look deep into their living conditions. Those people are not living; they are simply surviving on paltry wages. We use lofty words for them like 'global health leaders' and warriors of the country. We gave them such names during Covid days. But when it comes to ensuring them proper livelihood, we always forget them. It is high time that we thought about them.